

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1235 of 2019 IN  
APPEAL NO. 338 OF 2018 &  
IA Nos. 1336 & 1337 of 2018**

**Dated : 8<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited** .... **Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory Commission** .... **Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Deepak Khurana  
Counsel for the Respondent(s) : Ms. Ritika Singhal  
Ms. Surabhi Pandey for R-1  
Mr. Paramhans Sahani for R-2  
Mr. Ashish Anand Bernard for R-3

**ORDER**

**IA No. 1235 of 2019**  
*(Application for early hearing)*

In view of the urgency expressed in the application, list the matter on  
**15.07.2019 at 2.30 p.m.**

Application is disposed of.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**